

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20946-JK (LD) of 2024
DATED:- 31 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 31.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 20946-JK(LD) of 2024 dated 31.12.2024

S.No.	Title of case along with SWP, OWP, Suit & PIL Number	Officer In-Charge (OIC) Recommended
1	Dorjay Wangchuk Vs Union of India and others WPC 758/2023	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
2	J&K Entrepreneurship Development Institute & Ors Vs Raheela Nazir & Ors in SLP(C) No(s). 14887- 14888/2024	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
3	Anirudh Gupta V/S JKEDI & others SWP No: 1241 of 2016 Dated: 22-6-2016	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
4	Hakim Abid Mubarak V/S JKEDI SWP No 2338/2017 Dated: 22-11-2017	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
5	Mohd Mubashar V/s JKEDI SWP no. 2263/2018 Dated: 3-10-2018	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
6	Sandeep Singh Mehta V/s JKEDI WP(C) No. 3485/2019 & CCP (s) 51/2020 arising out of WP(C) No. 3485/2019	Mr. Vijender Singh Jamwal, Assistant Faculty, Mob.7006314289, Email. vijenderviju@yahoo.com
7	Nafia Nazir V/s UT of J&K & Others WP(C) No. 605/2021 C/w 725/2020 & CCP(S) No. 211/2020	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com

Nazir

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8	Ishrat Nazir V/s JKEDI WP© : 2025/2020 C/w 2127/2020	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
9	SYED NAZNEEN QADRI V/s JKEDIWP(C) No.: 1126/2021Dated: 15.06.2021	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
10	Arsalan Ashraf & others vs UT of J&K & others WP(C) WPC No. 376/2022 Dated: 2/3/2022	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
11	Naqashbandi Associates vs UT of J&K & others WPC 1359/2022 dated 5-5- 2022	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
12	Ghulam Qadir Dar vs UT of J&K & Ors. WPC 1628/2024 Dated: 24/07/2024	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
13	Syed Abdul Mueed vs UT of J&K & Ors. WPC 2219/2022	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
14	Raheela Nazir Vs UT of J&K & Others CCP(S) No. 92/2023 Dated: 17.03.2023	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
15	M/S Tarmac Road and Roof Builders Vs Union territory of J&K & Ors. WPC 830/2023	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com

Reserve

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16	M/s Godrej & Boyce Mfg. Co Ltd. Vs UT of J&K & Ors. WPC 1027/2023	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
17	Riyaz Ahmad Khan Vs UT of J&K & Ors. WPC 1917/2023	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
18	United Motorcycles Vs UT of J&K & Ors WPC 2914/2023	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
19	M/S Tarmac Road and Roof Builders Vs Union territory of J&K & Ors. WPC 1567/2023	Mr. Vijender Singh Jamwal, Assistant Faculty, Mob.7006314289, Email. vijenderviju@yahoo.com
20	Mudasir Ahmad Khan & Ors Vs JKEDI and Ors WPC 323/2024	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
21	Bashir Ahmad Sofi Vs U.T of J&K & Ors Dated: 30.04.2024 WP(C) 928/2024 CMP No. 2502/2024	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com
22	Naiyer Amin Vs U.T of J&K & Ors Dated: 22.05.2024 WP(C) 1112/2024	Mr. Ishfaq Ahmad Mir, Communication Officer; I/c Legal Section, JKEDI. Contact No. 9419025401 & 6005973315; e-mail ID: jkedi.legal@gmail.com

Riyaz Khan

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